

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-55 -2020

Farid Veljee

..... Petitioner

V e r s u s

Corporation of the City of Panaji
and others.

..... Respondents

Mr. H. Vaze, Advocate for the Petitioner.

Mr. A. D. Bhohe, Advocate for Respondent no.1.

CORAM: DAMA SESHADRI NAIDU, J.**DATE: 5th November, 2020.****ORDER:**

The petitioner's counsel informs the Court that he could not contact his client to know the status of the Misc. Application the petitioner is said to have filed before the concerned authority. He wants the matter adjourned.

2. Post the matter on 1/12/2020.

DAMA SESHADRI NAIDU, J.

AP/-